

In the National Company Law Tribunal, New Delhi
Registrar

C.P. No. 99(ND)/2013

SECTION OF THE COMPANIES ACT, 2013: 424 (3)

In the matter of:

Shri Vijay Julka

.....**Petitioner**

VS.

M/s Supriya Pharmaceuticals Ltd. & Ors.

.....**Respondent**

Order delivered on 10.9.2018

Coram: Shiv Ram Bairwa, Registrar

For Petitioner (s) : None Appeared

For Respondent(s) : Shri Yash Patel, Advocate (Respondent Nos .1 to 4)
Shri R. Mishar, Advocate (Respondent Nos. 5 & 6)

ORDER

The respondent company is registered with ROC Rajasthan and pursuant to notification no. S.O. 3145 (E) dated 28th June, 2018 issued by Ministry of Corporate Affairs, Government of India, the matter stands transferred to NCLT Jaipur.

The parties are directed to appear before the NCLT Jaipur on 26.10.2018.

Sd/-
(Shiv Ram Bairwa)
Registrar